CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

CP NO.353/2018 OA NO.1133/2018

NEW DELHI THIS THE 9TH DAY OF JULY, 2018

HON'BLE MR. V. AJAY KUMAR, MEMBER (J) HON'BLE MR. A.K. BISHNOI, MEMBER (A)

B.S. Jarial (Aged 62 years), S/o late Sh. G.S. Jarial, R/o Flat No.43, MBK Apartments, Sector 13, Dwarka, New Delhi-78.

...Petitioner

(Applicant in person)

VERSUS

Sh. Joginder Singh Sherawat Superintendent, Central Jail No.1, Tihar Jail, New Delhi-64.

...Respondent

ORDER (ORAL)

HON'BLE MR. V. AJAY KUMAR, MEMBER (J):

When this matter was taken up for hearing, the petitioner in person, produced an order dated 04.06.2018 passed by the respondents in pursuance of the order dated 19.03.2018 in OA No.1133/2018. A bare perusal of the same, indicates that the respondents have substantially complied with the order in the OA.

2. In these circumstances and in view of the substantial compliance of the aforesaid order of this Tribunal, the CP is closed. Notices are discharged. However, the petitioner is at liberty to challenge the order now passed by the respondents, if still aggrieved, in accordance with law. No costs.

(A.K. Bishnoi) Member (A) (V. Ajay Kumar) Member (J)